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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 274/16	TP 118/17	Hearing	433€/433(f)	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs Pickthemup Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Rajkumar MD 9620212325	Petitioner	

Counsel for petitioner is present. He has filed memo along with annexures that demand notice issued to the respondent Corporate debtor is served.

List it on 03.10.2017.


MEMBER (J)


MEMBER (T)